

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
LAXMI ENGINEERING INDUSTRIES (BHOPAL) PVT LTD
OPERATING IN MANUFACTURE OF HEAT TRANSFER EQUIPMENTS AT
1.72-A, SECTOR-1, GOVINDPURA INDUSTRIAL AREA, BHOPAL MP 462023 IN
2. PLOT NO. 215 B, NEW INDUSTRIAL AREA NO. II, MANDIDEEP (M.P.) 462046
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board
of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	LAXMI ENGINEERING INDUSTRIES (BHOPAL) PVT LTD AABCL3443L U29142MP2007PTC019707
2.	Address of the registered office	72-A, SECTOR-1, GOVINDPURA INDUSTRIAL AREA, BHOPAL MP 462023 IN
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	1.72-A, SECTOR-1, GOVINDPURA INDUSTRIAL AREA, BHOPAL MP 462023 IN 2.PLOT NO. 215 B, NEW INDUSTRIAL AREA NO. II, MANDIDEEP (M.P.) 462046
5.	Installed capacity of main products/services	Capacity :Not known Main Product : Producer / manufacturer of Heat exchangers.
6.	Quantity and value of main products/ services sold in last financial year	Revenue from operations approx. Rs 20.75 crores in FY 22-23.
7.	Number of employees/ workmen	more than 90employees / workmen
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Email on ip.laxmiengineering@gmail.com for obtaining data/ details and may also access at URL https://drive.google.com/drive/folders/1q4v_5TFXgdSLV6Q8i1P97rNgJNHKq7hz?usp=drive_link
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Email on ip.laxmiengineering@gmail.com for obtaining data/ details. and may also access at URL https://drive.google.com/drive/folders/1q4v_5TFXgdSLV6Q8i1P97rNgJNHKq7hz?usp=drive_link
10.	Last date for receipt of expression of interest	26/02/2024
11.	Date of issue of provisional list of prospective resolution applicants	07/03/2024
12.	Last date for submission of objections to provisional list	12/03/2024
13.	Date of issue of final list of prospective resolution applicants	22/03/2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	27/03/2024
15.	Last date for submission of resolution plans	26/04/2024
16.	Process email id to submit Expression of Interest	ip.laxmiengineering@gmail.com

Teena Saraswat Pandey
Resolution Professional
IBBI/IPA-001/IP-P00652/2017-18/11126
387F, 114 Scheme Part-1, behind diksha boys hostel
Indore-452010 (MP)
FOR LAXMI ENGINEERING INDUSTRIES (BHOPAL)
PRIVATE LIMITED
(11/02/2024, Indore)